



# The Orissa Gazette

## EXTRAORDINARY

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CUTTACK, MONDAY, JUNE 22, 1942.

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### HOME DEPARTMENT.

SPECIAL SECTION.

NOTIFICATION.

*The 22nd June 1942.*

No. 1931-C.—The following notification by the Government of India is republished for general information.

By order of the Governor,

J. BOWSTEAD,

*Chief Secretary to Government.*

### HOME DEPARTMENT.

*New Delhi, 22nd June 1942.*

No. 16/1/42-Political (I).—Whereas the Central Government is satisfied with respect to the organisation known as the All-India Forward Bloc that the persons in control thereof have had associations with persons concerned in the Government of States at war with His Majesty and that there is danger of the utilisation of the said organisation for purposes prejudicial to the defence of British India, the public safety, the maintenance of public order and the efficient prosecution of the war;

Now, therefore, in exercise of the powers conferred by sub-rule (1) of rule 27-A of the Defence of India Rules, the Central Government is pleased to direct that the said rule shall apply to the said organisation.

E. CONRAN-SMITH,

*Secretary to the Government of India.*